



Pursuit of Excellence

## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABLPUR

### **Awareness programme on – Sentencing Policy, Presumption under different laws and importance of accused statement** (through online and other modes of telecommunication)

**DATE: 10<sup>th</sup> January, 2026**

#### **SCHEDULE**

SESSIONS	TIME	TOPICS
	<b>10:25 a.m. to 10:30 a.m.</b>	Inauguration of the Programme By: <b>Officers of Academy</b>
I	<b>10:30 a.m. to 12:00 noon</b>	<b>Sentencing Policy in India:</b> <ul style="list-style-type: none"><li>• New statutory framework governing sentencing under BNSS and BNS</li><li>• Overlapping of Sentencing in BNS and special statutes</li><li>• Default sentence and fine</li><li>• Execution of sentence under M. P. Rules and Orders (Criminal)</li><li>• Guidelines: Aggravating and mitigating circumstances in death penalties</li><li>• Key principles of plea bargaining, admonition, probation and compounding</li></ul> By: <b>Shri Manish Sharma,</b> <b>Faculty (Jr. 1), MPSJA</b>
<b>TEA BREAK (12.00 noon to 12.15 pm)</b>		
II	<b>12.15 pm to 1.45 pm</b>	(i) Key issues relating to Examination of accused S. 351 BNSS (313 CrPC) with the special reference of M.P. Rules and Order (Criminal) and its bottlenecks <ul style="list-style-type: none"><li>• Use of Admission and false explanation offered by the accused</li></ul> (ii) Key issues relating to Presumption under different laws <ul style="list-style-type: none"><li>• Presumption of innocence vs. reverse evidential burden</li></ul> By: <b>Shri Dharmendra Kumar Tada,</b> <b>Faculty (Sr.), MPSJA</b>
<b>LUNCH BREAK (1.45 pm to 2.15 pm)</b>		
III	<b>2.15 pm to 3.45 pm</b>	<b>Victim Compensation Scheme:</b> <ul style="list-style-type: none"><li>• Concept and objectives</li><li>• Statutory framework, scheme &amp; guidelines governing victim compensation</li><li>• Practice and Procedure</li><li>• Judicial Pronouncements</li></ul> By: <b>Shri Sachin Sharma,</b> <b>Additional Director, MPSJA</b>
	<b>3.45 pm onwards</b>	<i>Open interaction followed by Valedictory session</i>

**Note:** The Schedule is subject to change as per exigencies.

**DIRECTOR**